**COURT-I**

**Before the Appellate Tribunal for Electricity**
**(Appellate Jurisdiction)**

## APPEAL NO. 84 OF 2016 &
## IA NO. 203 OF 2016

**Dated: 13th July, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Ravikiran Power Projects Pvt. Ltd. …Appellant(s)**

**Versus**

**Gulbarga Electricity Supply Co. Ltd. & Ors. …Respondent(s)**

Counsel for the Appellant(s) : Ms. Shivani Srivastava

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2

## ORDER

Admit. Issue notice. Ms. Swapna Seshadri takes notice on behalf of Respondent No.2 and seeks four weeks time to file reply. Notice be issued to the other Respondents returnable on 24.08.2016. Dasti, in addition, is permitted.

List the matter on ***24.08.2016.*** In the meantime, reply may be filed on or before 11.08.2016 after serving copy on the other side. Thereafter rejoinder, if any, may be filed on or before 23.08.2016 after serving copy on the other side.

**(I.J. Kapoor)**
**Technical Member**

**(Justice Ranjana P. Desai)**
**Chairperson**

ts/mk